CHENNAI BENCH CHENNAI

A. ITENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCA/58/2016

NAME OF THE PETITIONER(S)

: Regenix Drugs Ltd

NAME OF THE RESPONDENT(S)

•

UNDER SECTION

: 621 A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

() PABINAPAYANPAL

JURESH

, pcs , representing applicant

June 1

MR. JURESH +
MS. JAMYUKTHA
FOR M/S. SHIVAKUMAR

Countel for JEBI

1 July

ORDER

Counsel for petitioner present. In addition to the submissions made on the last date of hearing, the counsel for the petitioner has filed one affidavit for placing the documents on record. The copies of the documents along with the affidavit have been served on the other side. Counsel for non-applicant i.e. SEBI prays time for their response to the arguments, affidavit and documents filed. At request time is granted. The submissions on behalf of the petitioner are complete. Put up on

31.10.2016 at 10.30 A.M.

(Ch. Md.Sharief-Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy)

Member (Judicial)